

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

T.A. 36 of 1996
(CR. 10826-W/83)

Date of order: 4.9.1997

Present: Hon'ble Dr. B.C. Sarma, Administrative Member
Hon'ble Mr. D. Purakayastha, Judicial Member

Sudhir Ranjan Dasgupta,
Vivekananda Palli,
P.O. Siliguri,
Dist. Darjeeling

.... Applicant

VS

1. Union of India, through
the Secretary,
Ministry of Railways,
Rail Bhavan,
New Delhi

2. General Manager,
North East Frontier Railway
Maligaon,
Guwahati
Assam

3. Divisional Railway Manager,
North East Frontier Railway,
Katihar,
District Purnia, Bihar

4. Senior Divisional Commercial Superintendent
North East Frontier Railway,
Katihar,
District Purnia, Bihar

5. Divisional Commercial Superintendent,
North East Frontier Railway,
Katihar,
District Purnia, Bihar

6. Station Superintendent,
Siliguri Junction,
North East Frontier
Railway, P.O. Pradhan Nagar
P.S. Siliguri,
Dist. Darjeeling, West Bengal

7. Shri B.C. Chakraborty,
Enquiry Officer (Vig.) Hq.
North East Frontier, Railway,
Maligaon, Assam

8. Deputy Superintendent of Police,
Central Bureau of Investigation
26, Balai Das Chatterjee Road
Hakimara, P.O. Siliguri,
Dist. Darjeeling, West Bengal

.... Respondents

For the Applicant : None

For the Respondents : None



Contd...2/-

O R D E R

When the matter was called for the second time at 1.14 PM none appears for the applicant. The applicant himself was also not present. This is a very old matter of 1983, which was transferred by the High Court only in 1996. Thereafter, a notice was issued on 25.3.97 by registered post intimating both the parties about the transfer of the case and fixation of the date of hearing. We find that earlier on three consecutive occasions none appeared for the applicant. We are, therefore, satisfied that the applicant is no longer interested in pursuing the case. Hence the application is dismissed for default.


MEMBER (J)


MEMBER (A)